

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**ORDER**

In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

**COMMITTEES FOR
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI**

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	JJB Committee for : 1. Jurisdiction of Juvenile Justice Board I & II after constitution of 11 Districts. 2. Weeding out of old record of Juvenile Justice Boards.	Chief Metropolitan Magistrate (Central)	Chairperson
		Chief Metropolitan Magistrate (West)	Member
		Sh. Mohit Sharma, Principal Magistrate, JJB-1, Kingway Camp	Member
2	Committee for inter-se District transfer of the members of the staff	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi)	Member
		Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Member
3	Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Member
		Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Member
4	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Member
		Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Member
5	Administrative & Legal Affairs Advisory Committee	Ms. Shalinder Kaur Principal District & Sessions Judge (Shahdara)	Chairperson
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
		Sh. Arun Kumar Garg Addl. District Judge (Central)	Member
		Sh. Atul Krishna Aggarwal, Addl. Sessions Judge (Central)	Member
6	Hindi Implementation Committee	Ms. Shail Jain, Principal Judge, Family Court, (Central)	Chairperson
		Sh. Sanjeev Jain, Principal Judge, Family Court (East)	Member
		Sh. Mukesh Kumar Gupta District Judge (Commercial Court) (Digital) (South)	Member
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member

7	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules	Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson
		Sh. Bharat Parashar Member Secretary, DSLSA	Member
		Sh. Man Mohan Sharma, Director (Admin) Delhi Judicial Academy	Member
		Sh. Lal Singh, PO, Labour Court (Rouse Avenue)	Member
		Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
		Sh. Praveen Jain, Deputy Secretary (Legal/CC-II, DSSSB, Mobile No.9350207080	Member
		Sh. AP Sharma, Deputy Secretary (Exam)DSSSB, Mobile No.9899904019	Member
8	Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Chairperson
		Sh. Rakesh Pandit Addl. District Judge (Central)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member
9	Compassionate Appointments Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts	Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Chairperson
		Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Ms. Saumya Chauhan, Addl. District Judge (Central)	Member
10	Centralized Committee for Library	Sh. Praveen Kumar Principal Judge, Family Court (HQs)	Chairperson
		Officer Incharge, Library (Tis Hazari Courts)	Member
		Officer Incharge, Library (Karkardooma Courts, Delhi)	Member
		Officer Incharge, Library (Dwarka Courts, Delhi)	Member
		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library (Rohini Courts, Delhi)	Member
		Officer Incharge, Library (Patiala House Courts, Delhi)	Member
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Member
		Deputy Controller of Accounts (Admn) Principal Accounts Office, GNCTD	Ex-Officio Member
11	Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/ 1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi	Ms. Shalinder Kaur, Principal District & Sessions Judge (Shahdara)	Chairperson
		Sh. Reetesh Singh Addl. Sessions Judge (East)	Member
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
12	Committee to deal with the complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District & Sessions Judge (HQs)	Sh. Rakesh Pandit, Addl. District Judge (Central)	Chairperson
		Sh. Deepak Dabas Addl. District Judge (North)	Member
		Sh. Vikrant Vaid, Special Judge (Electricity Court)(Central)	Member

13	MACP Screening Committee for employees of all Groups (A,B & C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme	Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Chairperson
		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
14	Condemnation Board and Committee to suggest and lay down principles and norms for condemnation of the furniture articles by the board of condemnation.	Sh. Dharmesh Sharma, Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson
		Sh. Ramesh Kumar, Principal District & Sessions Judge (North-East)	Member
		Sh. Vikrant Vaid, Addl. Sessions Judge (Electricity) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
15	District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Surinder S. Rathi, District Judge (Commercial Court) (Shahdara)	Chairperson
		Sh. Manish Yaduvanshi, Judge, Family Court (East)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
16	Committee for better Co-ordination with Govt. of NCT of Delhi.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Member
		Sh. Sanjay Kumar Aggarwal, Principal Secretary (Law, Justice & Legislative Affairs), GNCT of Delhi	Member
		Sh. Pawan Singh Rajawat Addl. District Judge (West)	Member
17	Committee for resolving inter-se difficulties in District Courts.	Principal District & Sessions Judge (HQ)	Chairperson
		Principal District & Sessions Judge (East)	Member
		Principal District & Sessions Judge (South)	Member
		Principal District & Sessions Judge (Shahdra)	Member
		Principal District & Sessions Judge (NW)	Member
		Principal District & Sessions Judge (SW)	Member
		Principal District & Sessions Judge (ND)	Member
		Principal District & Sessions Judge (North)	Member
		Principal District & Sessions Judge (RACC)	Member
		Principal District & Sessions Judge (SE)	Member
		Principal District & Sessions Judge (West)	Member
Principal District & Sessions Judge (NE)	Member		

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18	Committee for preparation of Reservation Roster for all Cadre	Ms. Santosh Snehi Mann, District Judge (Commercial Court) New Delhi, PHC	Chairperson
		Sh. Bharat Parashar Member Secretary, DSLSA	Member
		Sh. Bhupesh Kumar District Judge (Commercial Court)-02 (South-West)	Member
19	Litigation Committee	Sh. Arun Sukhija, Addl. Sessions Judge (East)	Chairperson
		Sh. Pawan Singh Rajawat Addl. District Judge (West)	Member
		Sh. Alok Shukla Addl. District Judge (Central)	Member
20	Committee to frame policy with regard to Equal opportunity Policy by Govt. Establishments and Private Establishments under Section 21 of the Rights of Persons with Disabilities Act, 2016.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Chairperson
		Ms. Jasjeet Kaur, PO-MACT (North-West)	Member
		Sh. Rajinder Kumar, ADJ (North-West)	Member
21	Committee regarding Non-Functional Pay Scale Rs.5400	Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue	Chairperson
		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue	Member
22	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)	Chairperson
		Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)	Member
23	Centralized Computerization Committee	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court, RACC	Chairperson
		Officer In-charge (Computers) Central District, Ex-Officio Member	Member
		Officer In-charge (Computers) North West District, Member	Member
		Officer In-charge (Computers) South District, Ex-Officio Member	Member
		Officer In-charge (Computers) South-West District, Ex-Officio Member	Member
		Officer In-charge (Computers) East District, Ex-Officio, Member	Member
		Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
		Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
		Sh. Sunil Chaudhary, Addl. District Judge (North-West)	Member

		Sh. Sunil Kumar Sharma, ASJ (West) District, Tis Hazari Courts, Delhi	Member
		Sh. Robinjeet Singh, MM (NI Act)(Central)	Member
		DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
		Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member
24	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court buildings in each District Court Complex.	Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Chairperson
		Chairperson, Disaster Management Committee (Tis Hazari)	Member
		Chairperson, Disaster Management Committee (Rohini)	Member
		Chairperson, Disaster Management Committee (KKD)	Member
		Chairperson, Disaster Management Committee (Dwarka)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
		Chairperson, Disaster Management Committee (ND)	Member
25	Committee for Internal Auction of condemned Vehicles	Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
26	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Chairperson
		Sh. Vinod Kumar, Principal Judge (Family Court) (South)	Member
		Dr. Kamini Lau, PO MACT (Central)	Member
27	Committee for weeding out of Records to submit comprehensive report as to what is the time period for preservation of records under the Rules, the status of weeding out of records including the year- wise pendency of cases lying in the Record Rooms, which are yet to be weeded out	Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Chairperson
		Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)	Member
		Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Member
		Sh. Arul Verma, ASJ Special Judge (NDPS) South-East	Member

28	Committee for Police Verification Report in respect of post of PA/ Senior PA, Junior Judicial Assistant, Peon/Orderly/Dak Peon, Chowkidar, Book Binder & Sweeper etc. and for preparing SOP for verification of credentials/testimonials of candidates	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Chairperson
		Sh. Gurvinder Pal Singh, District Judge (Commercial Court) New Delhi	Member
		Sh. Balwant Rai Bansal, Special Judge (PC Act) (CBI) RACC	Member
29	Protocol Committee for implementation of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial Officers and of Dependents of Deceased Judicial Officers	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Member
		Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
30	Committee for optimization of Branches, Cells, Seats and Staff	Sh. Ajay Singh Shekhawat, ADJ (Central)	Chairperson
		Sh. Pawan Singh Rajawat, ADJ (West)	Member
31	Committee to recommend criteria for appointment of Process Server in PwD Category	Sh. Hargurvarinder Singh Jaggi, Additional Registrar, Supreme Court of India	Chairperson
		Sh. Manish Sharma, ADJ (West)	Member
		Sh. Jagminder Singh, Addl. Sessions Judge (South-West)	Member
32	Committee to ascertain infrastructure and staff for agenda No.4 of Minutes of Meeting dated 24.02.2021 of the Rules Committee U/s 123 CPC	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
33	Committee for allotment of Government Accommodation (Judicial Pool) on Medical Grounds	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Chairperson
		Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)	Member
		Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Member
34	Committee to look into the pay anomaly of officials of all cadres	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Chairperson
		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
35	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received for the scheme	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Chairperson
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
36	Committee for identification of cases having historical/ Public importance decided by Delhi District Judiciary and collection of its record	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Chairperson
		Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Sh. Ankur Jain, Judge, Family Court (North-East) KKD	Member

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37	Committee regarding Equal Opportunity Policy for persons with disabilities (PWDs) under Section 21 of the Rights of Persons with Disabilities Act, 2016	The Administrative Civil Judge (Central)	Chairperson
		Sh. Rakesh Kumar-II JSCC-cum-ASCJ-cum-GJ, North Rohini	Member
		Ms. Poorva Mehra Metropolitan Magistrate (South-East)	Member
38	Centralized Digitization Committee	Sh. Pawan Kumar Jain, Chairman (IT & Digitization) Delhi District Courts, RACC	Chairperson
		The Officer In-charge/ Nodal Officer Central/West District, Tis Hazari Courts, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer East/Shahdara/ North-East District, Karkardooma Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer South-West District, Dwarka Court, Delhi, dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer South/South-East District, Saket Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer North/North-West, Rohini Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer New Delhi District, dealing with Digitization matters	Member
		The Officer In-charge/Nodal Officer, Rouse Avenue Court Complex, Delhi dealing with Digitization matters.	Member
		39	Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts
Sh. Dharmesh Sharma, Principal District & Sessions Judge (New Delhi)	Member		
Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Member		
40	Staff Training Committee	The Officer In-charge, Administration-I	Senior most to be Chairperson other to be Members
		The Officer In-charge, Administration-II	
		The Officer In-charge, Administration-III	
		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	
		Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	
41	Welfare Committee for differently abled Employees	Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Member
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
42	Screening-cum-Selection Committee	Sh. Atul Krishna Aggarwal Addl. Sessions Judge (Spl.FTC) (Central)	Chairperson
		Ms. Rajni Ranga Addl. Chief Metropolitan Magistrate-01 (Central)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member

43	Sub-Committee for creation of Lok Adalat Module on Virtual Traffic Courts.	Sh. Sunil Kumar Sharma, ASJ (West)	Chairperson
		Sh. Sushant Changotra, Special Secretary, DLSA, Patiala House Courts Complex	Special Invitee
		Sh. Abhilash Malhotra, Joint Registrar (Judicial) (CPC) Central Project Co-ordinator-High Court of Delhi	Member
		Sh. Siddartha Malik, Chief Metropolitan Magistrate (Central)	Member
		Sh Pranav Joshi, MM-03 (North)	Member
		Ms. Arjinder Kaur, Judge-Virtual Court-Central District (NBT Challans)	Member
		Director, Directorate of Prosecution, Tis Hazari Courts, Delhi	Member
		Sh. S.K. Singh, DCP-HQ-II (Traffic), Police Headquarters, N. Delhi	Member
		Sh. Yogesh Kumar, In-charge, IT Cell-Delhi District Courts	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
19.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 72984-73194 F.1(3)/Gaz/2022

Dated 10 9 SEP 2022

Subject:- Re-constitution of Committees

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs), Delhi.
4. The Officers concerned.
5. Sh. Mukesh Kumar Gupta, District Judge (Commercial Court) (South) Saket, New Delhi.
6. Sh. Sunil Chaudhary, Addl. District Judge (North-West) Rohini, New Delhi.
7. Sh. Munish Markan, Addl. District Judge (South-East) Saket, New Delhi.
8. Sh. Robinjeet Singh, MM (NI Act) (Central) Tis Hazari Courts, Delhi.
9. Ms. Sheetal Chaudhary Pradhan, SCJ-cum-RC (New Delhi) Patiala House Courts, Delhi.
10. Sr.AO(J)/AO(J)/AO, all the branches (Central) Tis Hazari Courts, Delhi.
11. The PS to the undersigned.
12. The DCA-(Admin) Principal Accounts Officer, GNCT of Delhi.
13. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
14. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi